to Qiteniols

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERM A): (a) and (b) Communications on the subject of erosion by Kosi River in Bihar were received in July-August 1972 in the Prime Minister's Secretariat and were forwarded to the State Government of Bihar for appropriate action.

मोदिया-जबलपुर छोटी लाइन का बड़ी लाइन में बदला हुन्द्राह्म १९ - ३८ - जाना १५ में १७

- 23. श्री सवाई सिंह सिसोदिया: क्या रेल मंत्री यह क्षताने की क्रमा करेंगे कि:
- (क) क्या सरकार गोंदिया-जबलपुर छोटी रैलवे लाइनको बड़ी रेल लाइन में बदलने का विचार रखनी है; ग्रौर
 - (ख) यदि हां, तो उत्तक्ष्य व्याप्ति स्था है ? t[CONVERSION OF GONDIAjABALPUK

N. G. LINE INTO B. G.

- 23. SHRI SAWAISINGH SISODIA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government propose to convert Gondia-Jabalpur narrow gauge line into broad gauge railway line; and
 - (b) if so, the details thereof?]

रेल मंत्रालय में उपमंत्री (श्री मोहम्मद शकी कुरेशी): (क) और (ख) अलाअप्रद फाखा लाइन समिति, 1969 की सिफारिशों के आधार पर मतपुरा छोटी लाइन के उत्तरी खण्डों (जबलपुर-पोंदिया खण्ड सहित) के बदलाय के लिए याता-यात सर्वेक्षण शुरु किया गया है और सर्वेक्षण का काम जारी है। सर्वेक्षण के परिणाम ज्ञान हो जाने के बाद ही इन खण्डों के बदलाव के सम्बन्ध में कोई विनिध्चय किया जायना।

t[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) Based on the recommendations of the uneconomic branch lines committee, 1969, a traffic survey for the conversion of the northern sections of the Satpura N. G. system (including Jabalpur-Gondia section), has been undertaken and the survey is in progress. A decision regarding the conversion of these sections will be taken after the results of the survey become known.]

IMPORT OF CRUDE OIL FROM IRAQ

24. SHRI DEBANANDA AMAT: SHRI
M. S. ABDUL KHADER: SHRI G. R.
PAT1L: SHRIMATI PRATIBHA
SINGH : SHRI LOKANATH
MISRA: SHRI SUNDER MANI
PATEL: SHRI SITARAM KESRI:
SHRI CHANDRAMOULI

JAGARLAMUD1: SHRI BHOLA PRASAD: SHRI DAHYABHAI V. PATEL: SHRI K. C. PANDA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government have concluded an agreement with Iraq for the import of crude oil of a long-term basis;
 - (b) if so, the details thereof; and
- (c) the extent to which India is likely to import crude oil from Iraq durinfi the current financial year and what would be the financial implications thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM & CHE-MICALS (SHRI DALB1R SINGH): (a) and (b) A Crude Oil Sale Agreement v

signed between the Iraq National Oil Company and the Indian Oil Corporation on the 4th September, 1972, by which INOC would be supplying 1.95 million tonnes >>i crude oil to IOC during the period Seo-timber 1972 to March, 1975.

Written Answers

A Loan Guarantee Agreement was signed between the Government of Iraq and the Government of India on the 6th April. 1973 whereby a credit of US \$50 million in the form of crude oil is being extendel by the Iraq National Oil Company to IOC to meet a part of the foreign exchange requirements of the IOC's Mathura Refinery project and allied facilities. A loan Agreement between INOC and IOC in-this behalf was also signed on the 6th April, 1973. According to the Agreement, the loan is to be advanced by INOC in the form of North Rumaila crude oil and will be phased over a period of five years. The loan is to be repaid in ten equal annual instalments. INOC have also agreed to supply North Rumaila crude oil for use in the Mathura Refinery annual quantities of not less less than 50 per cent of the refinery's requirements during the period of repayment of the loan

(c) During the current financial year apoio jo sauuoi uoi||/jv r J»oqe 'ti'£L6l oil is expected to be uplifted from Iraq at an FOB cost of approximately \$ 13 million.

UPPER KANGSABATI IRRICMTON PROJECT

- 25. SHRI KALYAN ROY: Will the Minister of IRRIGATION AND POWER be pleased* to state:
- (a) whether Government have received any representations from West Bengal for sanction of Rs. 825.45 lakhs for Upper Kangsabati irrigation project in the districts of Purulia and Bankura;
- (b) if so, when the representations were received:
- (c) whether financial sanction has Cee; i I granted: and

(d) if the reply to part (c) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION POWER (SHRI BALGOVIND VERMA): (a) to (d) The Government of West Bengal forwarded a report on the Upper Kangsabati Project to the Central Water and Power Commission in November, 1972. The State Government have stated that they are prepared to take up the execution of the project as soon as the clearance is obtained and necessary funds are made available.

The report is not adequate for beiflii processed further as it does not contain required details of hydrological, topographical investigations etc. The Government of West Bengal have been requested to send a complete detailed report on the project for further processing of the scheme in the CW&PC and the Planning Commission. The CW&PC has been requested to expedite the scrutiny of the project report when received from the State Government and process it through the Technical Advisory committee of the Planning Commission.

FALLOW LAND ALONG RAILWAY TRACKS1 OR DISTRIBUTION TO RAILWAY EMPLOYEESON TEMPORARY LEASE

- 26. SHRI KALI MUKHERJEE: Wilt the Minister of RAILWAYS be pleased to state:
- (;0 whether the former Railway Minister had announced in Parliament that the fallow land along the railway tracks will be given on temporary lease to the railway employees for growing food crops;
- (b) if so, how many hectares of such land was given on lease in the years 1971-72 and 1972-73 and how many employees have taken the advantage of the scheme; and
- i,.) what is the outcome of this scheme?